

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM 09.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/172/2019  
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS  
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	AMRITH BHARANAV JERIN ADHER GOSAV	for petitioner	
2.	R. SHANKAR NARAYAN THIRYAMBAK KANNAN	Sr. Counsel Adv	For R2 - R6

ORDER

Counsel for both the parties are present, In addition to the directions given on 28<sup>th</sup> February 2019, it is made clear that there shall be two Board Meetings for approval of the Accounts and consideration of Auditor's Report and Finalization of Director's Report. Thereafter, the AGM will be held, for which the appropriate procedure laid down shall be followed. Put up on 27.06.2019 at 10.30.A.M.

Sd/-

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)